

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date:23<sup>rd</sup> September, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 115/2016(CZ)	Smt. Anju Gupta Vs. RSPCB & 2 Ors.	Mr. Qasim Ali, Adv.	
2.	Original Application No. 127/2016(CZ) <b>(M.A.No.863/16)</b>	P.C.Sharma Vs. State of M.P. & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
<b>FOR HEARING</b>				
3.	Original Application No. 33/2016(CZ) <b>(M.A.No.362/16)</b>	Deependra Singh Shekhawat & 2 Ors. Vs. State of Rajasthan, through Addl. Chief Secretary & 3 Ors.	Mr. M.S.Kachhawa, Adv.	
4.	Original Application No. 58/2016(CZ) <b>(M.A.No.683/16)</b>	Apsara Complex House Owners Association Vs. Municipal Corporation & 5 Ors.	Mr. Prashant Sthapak, Adv. Ms. Anjum Feroz, Adv. Mr. Vivek Choudhary for Mr. Vijay KumarChoudhary, Adv.	
5.	Original Application No. 111/2013(CZ)	<b>Dr. Subhash C Pandey (MSW, Bhanpur Khanti)</b>  <b>Vs.</b>  <b>Bhopal Municipal Corporation &amp; 7 ors.</b>	Dr. Subhash C Pandey, applicant in person Mr. SachinK.Verma,Adv.R-2 Ms. Parul Bhadhoria Adv. for R-3 Mr. Purushaindra KauraAdv. Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B Mr. Vivek Choudhary for Mr. Vijay KumarChoudhary, Adv. Mr. AyushDev Bajpai,Adv. Mr. Sanjay Pandey, Adv. Mr. Lalit Ku. Gupta, Adv.	
6.	Original Application No. 99/2016(CZ) <b>(M.A.No.685/16)</b>	Afsar Khan Vs. State of M.P. & 3 Ors..	Mr. Rajesh Chand, Adv.	
7.	Original Application No. 78/2016(CZ)	Chhattisgarh Nagrik Sangarh Samiti Vs. The Principal Secretary, Nagriye Prashasan & Vikas Vibhag, Raipur(C.G.) & 7 Ors.	Mr. Anand Tiwari, Adv. Mr. Yugantar Tiwari, Adv. Ms. Parul Bhadhoria Adv. for Mr. Purushaindra KauraAdv. Mr. Deepesh Joshi, Adv. Ms. Gazala Khan, Adv.	

8.	Original Application No. 12/2015(CZ) <b>(M.A.No.864/16)</b>	Peeyush Jain Vs. Parenteral Drugs(India) Ltd. & 14 Ors.	Mr. R.S. Verma Adv. Mr. Vijayesh Atre, Adv. Mr. Yatish Laad, Adv. Ms. Deepali Garhewal, Adv.	
9.	Original Application No. 101/2015(CZ) <b>(M.A.No.182/16)</b> <b>(M.A.No.183/16)</b> <b>(M.A.No.611/16)</b> <b>(M.A.No.795/16)</b> <b>(M.A.No.860/16)</b> <b>(M.A.No.861/16)</b>	Shailendra Singh Vs.s State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Pradeep Pawar, Adv. Mr. Amit Tiwari, Adv.	
10.	<b>(M.A.No.867/16)</b> in Appeal No. 16/2016(CZ) <b>(M.A.No.783/16)</b>	Girish Badgaiyan Vs. M.P. SEIAA & 6 Ors.	Mr. Rishi Raj, Adv.	
11.	<b>(M.A.No.868/16)</b> Appeal No. 17/2016(CZ) <b>(M.A.No.784/16)</b> <b>(M.A.No.785/16)</b>	Girish Badgaiyan Vs. M.P. SEIAA & 6 Ors.	Mr. Rishi Raj, Adv.	
12.	Original Application No. 104/2016(CZ)	Sudeshwar Rao Waghmare Vs. Commissioner office of BMC	Mr. Sudeshwar Rao Waghmare, Adv.	
<b>FOR COMPLIANCE</b>				
13.	Original Application No. 149/2015(THC)	Ramji Lal Meena Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Om Shankar Shrivastava, Adv.	
14.	Original Application No. 10/2016(CZ)	Deependra Singh Vs. State of Rajasthan & 5 Ors.	Mr. Dharamvir Sharma, Adv.	
15.	Original Application No. 104/2015(CZ)	Jagdish Meena Vs. State of Rajasthan & 3 Ors.	Mr. Jagdish Meena, Applicant Mr. Sachin K. Verma, Adv.	
16.	Original Application No. 149/2014(CZ)	Babu Lal Jajoo ( <i>Gandhi Sagar Pond, Bhilwara</i> ) Vs. State of Rajasthan & 5 Ors.	Mr. M.S. Kachhawa, Adv. Mr. Lokendra Singh Kachhawa Adv. Mr. Rohit Sharma Adv.	
17.	Original Application No. 81/2016(CZ) <b>(M.A.No.567/16)</b>	Maharishi Shiksha Sansthan Vs. State of Madhya Pradesh & 3 Ors.	Mr. Yogesh Bhatnagar, Adv.	

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